

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 08-07-2021 To 08-07-2021 For (All) Maincase & (All)

Pending : 4 and Disposal : 0

| Sl No. | Case No. | Date of Registration | Cause Title | Advocate |
|--------|---------------|----------------------|--|---------------------------|
| 1 | CRR/117/2021 | 08-07-2021 | SUMAN SANKAR BHUNIA AND ORS VS STATE OF WEST BENGAL AND ANR | SUMAN SANKAR BHATTACHARYA |
| 2 | CRM/720/2021 | 08-07-2021 | DIPAL MUKHIA VS State of West Bengal | RANJIT SINGH |
| 3 | WPA/1097/2021 | 08-07-2021 | CHANDAN KUMAR GUPTA AND ORS VS STATE OF WEST BENGAL AND ORS. | DIPA BHATTACHARYYA |
| 4 | WPA/1098/2021 | 08-07-2021 | RANJAN KUMAR SAHA VS Union of India AND ORS | PRATIK MAJUMDER |

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